

crore, out of which 52 projects have been approved for various Mission cities in the State with the Additional Central Assistance (ACA) commitment of Rs.2097.91 crore. In addition, Rs. 176.50 crore has been committed for sanctioning of buses under economic stimulus package for the State. Thus the State has exhausted its allocation.

Projects are considered for approval subject to their conformity with the guidelines under JnNURM, their technical appraisal and availability of funds.

(e) Twenty (20) projects have so far been reported physically completed out of 52 projects sanctioned under UIG Sub-Mission of JnNURM in the State of Andhra Pradesh.

Traffic congestion

2015. SHRI SANJAY RAUT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Ministry has asked all States to identify sites of traffic congestion in their cities;

(b) whether the Centre has asked the States to adopt congestion clearing charges; and

(c) if so, the action Government is taking to upgrade double-quick public transport and road infrastructure before levying congestion clearing charges?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) to (c) No, Sir. However, an advisory letter has been issued to all the States and Union Territories in this regard. A copy of the advisory has been uploaded on the website of the Ministry of Urban Development.

PAPERS LAID ON THE TABLE

Outcome Budget (2013-14) of Ministry of Health and Family Welfare

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN): Sir, I lay on the Table, a copy (in English